

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).30642/2008

M/S.MAJHOLA DIST.& CHEM.WORKS,PILIBHIT

Petitioner(s)

VERSUS

COMMISSIONER, TRADE TAX COMM.TAX, U.P.

Respondent(s)

(With appln(s) for PERMISSION TO FILE LENGTHY LIST OF DATES and prayer for interim relief and office report))

WITH SLP(C) NO. 30658 of 2008

(With prayer for interim relief and office report)

SLP(C) NO. 30664 of 2008

(With prayer for interim relief and office report)

SLP(C) NO. 30683 of 2008

(With prayer for interim relief and office report)

Date: 30/03/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr.Prakash Kumar Singh,Adv.

For Respondent(s)

Mr. Gunnam Venkateswara Rao,Adv.

UPON hearing counsel the Court made the following
ORDER

Respondent is granted four weeks' time for filing counter affidavit. List again on 28.4.2009.

(M.P.BHADRAN)

Registrar

SK